

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2015 &**  
**IA NO. 479 OF 2018**

**Dated: 7<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**APPEAL NO. 200 OF 2015 & IA NO. 479 OF 2018**

**In the matter of:**

**North Karanpura Transmission Co. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1  
Ms. Anushree Bardhan for R-2  
Ms. Rimali Batra for R-4  
Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan for R-8  
  
Mr. Aashish Anand Bernard  
Mr. Paramhans for R-10  
Mr. Bipin Gupta for R-25  
Mr. Alok Shankar  
Mr. Mahip Singh for R-30  
  
Mr. Rajiv Srivastava  
Ms. Gargi Srivastava  
Ms. Garima Srivastava for R-31

**APPEAL NO. 201 OF 2015 & IA NO. 480 OF 2018**

**In the matter of:**

**Teacher-II Transmission Co. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1  
Ms. Anushree Bardhan for R-2  
Mr. Umapathy  
Mr. S. Vallinayagam for R-4

**ORDER**

Issue fresh to notice to the proposed Respondent on IA No. 479 of 2018 in Appeal No. 200 of 2015 and IA No. 480 of 2018 in Appeal No. 201 of 2015 (Application for impleadment), returnable on 20-09-2018. Dasti, in addition is permitted.

List these matters for hearing on **20-09-2018** as agreed by the learned counsel appearing for the parties.

**(S. D. Dubey)**  
**Technical Member**

*Bn/pr*

**(Justice N. K. Patil)**  
**Judicial Member**